

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7709 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bank of Maharashtra Vs. Biren Kumar Palani & Anr.	Aniket Sharma
2.	I.A. No. 7710 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	West Bengal Housing Infrastructure Development Corporation Limited Vs. Kshitiz Chhawchharia (Liquidator of M/S Concast Steel & Power Limited)	Sonam Sharma
3.	I.A. No. 7711 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Omkara Assets Reconstruction Pvt. Ltd. Vs. Debashis Nanda (The Liquidator of Chamber Construction Pvt. Ltd.) & Ors	Akshay Puri
4.	I.A. No. 7734 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1600 of 2024	Apoorv Tyagi Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
5.	I.A. No. 7747 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1600 of 2024	Apoorv Tyagi Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
6.	I.A. No. 7827 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Parth Poly Coat Yarn Pvt. Ltd. Vs. Fintech Restructuring Llp & Ors.	Ankit Anandraj Shah

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar